

ITEM NO.2

COURT NO.6

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s).1305/2018

MAQSOOD AHMAD

APPELLANT(S)

VERSUS

THE STATE OF UTTAR PRADESH

RESPONDENT(S)

(I.A.No.51697 of 2019 (Appl. for bail) in connected SR-487-488 of 2019 to be listed)

WITH

SLP (Cr1) No.487-488/2019 (II)
(FOR GRANT OF BAIL ON IA 51697/2019)

Date : 03-05-2019 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE
HON'BLE MR. JUSTICE DINESH MAHESHWARI

For Appellant(s)

Mr.Ajay Veer Singh Jain, Adv.
Ms.Mamta Jain, Adv.
Mr.Uday Ram Bokadia, Adv.
Ms.Divya Garg, Adv.
Mr.Sonal Jain, AOR

For Respondent(s)

Mr.Ardhendumauli Kumar Prasad, AOR
Ms.Chandrika Mishra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List the matters on Friday, 10th May, 2019.

(Ashok Raj Singh)
Court Master

(Chander Bala)
Court Master